

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (Crl.) No(s). 2562-2563/2018

STATE OF U.P.

Petitioner(s)

VERSUS

JASVEER SINGH & ANR.

Respondent(s)

(Office report for direction)

Date : 03-02-2020 These petitions were called on for hearing today.

For Petitioner(s)

Mr Jitendra Kumar Tripathi, Adv.
Mr. Sarvesh Singh Baghel, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent no.2 in SLP(CRL.) NO.2562/2018 and sole respondent in SLP(CRL.) NO.2563/2018 but none has entered appearance.

Ld. Counsel for the petitioner to take fresh steps alongwith fresh particulars to effect service on respondent no.1 in SLP(CRL.) NO.2562/2018 within two weeks time, as last opportunity. Ld. Counsel for the petitioner has requested for dasti service. Dasti in addition is allowed.

List again on 08.04.2020

ANIL LAXMAN PANSARE
Registrar